

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-142/2007/8474/A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Smti Mridu Chanda Bordoloi,  
Judge, Designated Court,  
Assam, Guwahati.

Dated Guwahati, the <sup>th</sup> 26 September, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. JDC/274 dtd. 22.09.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the morning of 02.10.2022 till the morning of 10.10.2022**, has been granted. Further, the in-charge District and Sessions Judge, Kamrup(M), Guwahati shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-142/2007/8475-8476/A, dated** , 26-09-2022

Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.

2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**